

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR.JUSTICE C.S. DIAS

TUESDAY, THE 21st DAY OF APRIL 2020/1st VAISAKHA , 1942

B.A. No. TMP 51of 2020

(In connection with S.C No. 845/2018 of Additional Assistant Sessions Court, Irinjalakuda, Thrissur, FIR No. 112/2018 of Chalakudy Police Station)

Petitioner/Accused No. 5:

Ikramul Sheik, Aged 41,
S/o. Fakkir Munna,
Majeed Mahal Tolla,
South Palash Gachi,
Udduva Sahib Ganch,
Jharkhand.

By Adv.Vimal Dev.D

Respondent:

State of Kerala, Rep. by
The Public Prosecutor,
High Court of Kerala,
Kochi – 31.
BY Public Prosecutor Srl.Amjad Ali

THIS B.A. HAVING COME UP FOR ADMISSION ON 21.04.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

C.S. DIAS, J

B.A.(Temp.)No. 51 of 2020

Dated this the 21st day of April, 2020

O R D E R

The above bail application was posted on 17.4.2020. On that day, the name of the counsel was mistakenly shown, and the case was posted to today.

Today, there is no representation for the petitioner. Bail application stands adjourned to 24.4.2020.

C.S.DIAS, JUDGE

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